

*Annexure*

**NAME OF CORPORATE DEBTOR: POWER MAX(INDIA) PRIVATE LTD. DATE OF COMMENCEMENT OF CIRP: 01.05.2023**

**List of Creditors As On: 22.06.2023**

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	
2	Unsecured financial creditors belonging to any class of creditors	0	-	-	-	-	-	-	-	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	43,08,27,889	1	43,08,27,889	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)	5	18,71,74,568	4	2,01,55,825	-	16,70,18,743	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	1,47,42,698	6	1,09,70,051		37,72,647		8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0							-	
<b>Total</b>		<b>12</b>	<b>63,27,45,155</b>	<b>11</b>	<b>46,19,53,765</b>	<b>-</b>	<b>17,07,91,390</b>	<b>-</b>	<b>-</b>	



**ANNEXURE-7**

**NAME OF CORPORATE DEBTOR: POWER MAX(INDIA) PRIVATE LTD. DATE OF COMMENCEMENT OF CIRP: 01.05.2023**

**List of Creditors As On: 22.06.2023**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commercial Tax	Government of West Bengal	12.05.23	11,07,53,591		Operational	No	NIL	0	0	0	11,07,53,591	NIL
2	CGST & CX	Govt. of India	19.05.23	1,65,79,711	1,65,79,711	Operational	No	NIL	0	0	0		NIL
3	Commercial Taxes & GST	Govt of Odissa	15.05.23	12,23,100	12,23,100	Operational	No	NIL	0	0	0		NIL
4	EPFO	Govt. of India	15.05.23	22,49,956	22,49,956	Operational	No	NIL	0	0	0		NIL
5	ESIC	Govt of India	27.05.23	5,63,68,210	1,03,058	Operational	No	NIL	0	0	0	5,62,65,152	NIL
	<b>TOTAL</b>			<b>18,71,74,568</b>	<b>2,01,55,825</b>							<b>16,70,18,743</b>	

**ANNEXURE-8**

**NAME OF CORPORATE DEBTOR: POWER MAX(INDIA) PRIVATE LTD. DATE OF COMMENCEMENT OF CIRP: 01.05.2023**

**List of Creditors As On: 22.06.2023**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Deepak Industries Ltd	15.05.23	58,56,809	58,56,809	Operational	NIL	NIL	No	Nil	Nil	Nil	-	-	Nil
2	Associated Road Carriers	15.05.23	90,600	90,600	Operational	NIL	NIL	No	Nil	Nil	Nil	-	-	Nil
3	Associated Transways	20.05.23	9,50,230	9,50,230	Operational	NIL	NIL	No	Nil	Nil	Nil	-	-	Nil
4	TCI Freight	15.05.23	5,91,400	5,91,400	Operational	NIL	NIL	No	Nil	Nil	Nil	-	-	Nil
5	Corbit Engineering Pvt Ltd	15.05.23	70,28,191	32,55,544	Operational	NIL	NIL	No	Nil	Nil	Nil	37,72,647	-	Nil
6	Stephen Court Welfare Association	13.06.23	2,25,468	2,25,468	Operational	NIL	NIL	No	Nil	Nil	Nil	-	-	Nil
	<b>TOTAL</b>		<b>1,47,42,698</b>	<b>1,09,70,051</b>								<b>37,72,647</b>		